

ITEM NO.12

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 1317/2019

RAFAL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 06-04-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sanjay Kumar Dubey, AOR

For Respondent(s)

Mr. Vishwa Pal Singh, AOR

Mr Ronak Karanpuria, Adv.

Ms Kiran Bala Dewangan, Adv.

Mr Jhingan Ashwani Omprakash, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Ld.counsel for the sole respondent appears on call.

Original records have been received from the High Court and
Trial Court.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

Parties may file additional documents in the meanwhile,
upon due service.

AVANI PAL SINGH
Registrar